

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.08.2020 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Review Application No 08 of 2020 in Comp. App. (AT) (Ins) No. 499 of 2019	Harkirat S. Bedi Vs. Oriental Bank of Commerce.	Balaji Srinivasan	

## **After the above**

**In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

2.	Comp. App. (AT) (Ins) No. 324 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	Amit Mahaliyan
----	---------------------------------------	--	--------------	----------------

## **For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India & Anr.	Shwetank Sailakwal	Purusharth Bisht-R1 Savita Nangare-R2
4.	Comp. App. (AT) (Ins) No. 376 of 2020	Dhananjay Krishnanath Gaikwad Vs. ICICI Bank Ltd & Anr.	Aaditya A. Pande	Anjuman Tripathy Smriti Churiwal-R1
5.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3
6.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3
7.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors.	Anindita Mitra	Abhinav Hansaria-R3

<b>8.</b>	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors.	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
<b>9.</b>	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors.	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria- R3 Anindita Mitra-R6, R8, R13, R14 & R15
<b>10.</b>	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria- R1

**For Hearing**

<b>11.</b>	Comp. App (AT) (Ins) No. 1337 of 2019 <b>Part Heard</b>	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman
<b>12.</b>	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.  <b>With</b>	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
<b>13.</b>	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**